

DIVISION BENCH
COURT - I

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/71(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS AMARDEEP SINGH DHANJAL
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

For the Financial Creditor

Ms. Sunita Kabi, Adv.

Mr. R.C. Prusti, Adv.

For the Personal Guarantor

Mr. Utsav Mukherjee, Adv.

Mr. Sayantan Chatterjee, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for the Financial Creditor states that the cost has been paid in terms of the order dated 04.03.2024. Time to file objection to the report of RP is extended by one week. This is the final opportunity.
3. Post the matter for arguments on **20.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**